

RCV No. 1990/ Court/Skt

01/12/18

**OFFICE OF THE DISTRICT & SESSIONS JUDGE, SOUTH-EAST DISTRICT, SAKET
COURTS COMPLEX, NEW DELHI**

ORDER 257 Dated 30/11/18

In partial modification of this Office Order No. 251 dated 31.08.2018, in exercise of powers vested in the undersigned, the following judicial officers are authorized under section 10(3) of the Criminal Procedure Code, 1973 to dispose of bail/urgent applications pertaining to the police stations/investigating agencies of south east district/sessions division of Delhi as mentioned against their respective names, w.e.f. 01.12.2018 till further orders.

(1) S. No.	(2) Name of Judicial Officers	(3) Name of police stations and investigation agencies	(4) 1 st Link	(5) 2 nd Link
1	Dr. Neera Bharihoke, ASJ-06	Jaitpur, Jamia Nagar, Amar Colony, Pul Prahlad Pur, Sun Light Colony, Okhla Industrial Area, EOW Cell, C.A.W. Cell, C R Park, Nehru Place Metro, Okhla Vihar Metro, Crime Branch (South East District).	Ms. Renu Bhatnagar ASJ (Special Judge FTC)	Sh. Gulshan Kumar ASJ-03
2	Sh. Prem Kumar Barthwal ASJ-01	Sarita Vihar, Badarpur, Kalka Ji, Govind Puri, Kotla Mubarak Pur, Hazrat Nizamuddin, New Friends Colony, Defence Colony, Greater Kailash, Lodhi Colony, Lajpat Nagar.	Sh. Sanjeev Kumar ASJ-05	Sh. Sandeep Yadav ASJ-02

Note :-

In the event of the leave of the Judicial Officer mentioned in the column no. 2 and his/her link mentioned in column no. 4 and 5 are on leave then Sh. Suresh Kumar Gupta, ASJ-04/Special Judge (NDPS) and Sh. Rajeev Bansal, PO MACT-01 shall act as 3rd and 4th Link Judicial Officer respectively to dispose of the bail/Urgent applications pertaining to the concerned police stations/investigating agencies.

(GIRISH KATHPALIA)
District & Sessions Judge (SE)
Saket Courts Complex, New Delhi

No. Judl./Bail Power/F.46/South-East/Saket/2018 21356-21384 Dated, New Delhi: 30/11/18

Copy forwarded for information & necessary action to:-

1. The Registrar General, High Court of Delhi, New Delhi,
2. The District Judge & Sessions Judge (HQ), South, North West, South West, East, Shahdara District, New Delhi, North District, West District, North East District, Delhi,
3. All concerned Judicial Officers of South East District, Saket Courts, New Delhi
4. A.O.(Judl.) Filing Section & Admn. Branch, (SE), Saket Courts Complex, New Delhi.
5. The Director, Directorate of Prosecution, Govt. of NCT of Delhi.
6. The Public Prosecutor, Tis Hazari, Delhi.
7. Chief/In-Charge Prosecutor, Saket Courts, New Delhi.
8. The Reader and PS to District & Sessions Judge (SE), Saket Courts Complex, New Delhi.
9. The In-Charge Facilitation, Saket Courts Complex, New Delhi.
10. The In-Charge, Lock-up, Saket Courts Complex, New Delhi.
11. The Website Committee, English/Hindi, Tis Hazari Courts and Saket Courts, Delhi.
12. The Secretary Bar Association, Saket Courts Complex, New Delhi.

District & Sessions Judge (SE)
New Delhi

01/12/18
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**OFFICE OF THE DISTRICT & SESSION JUDGE, SOUTH-EAST,
SAKET COURTS COMPLEX, NEW DELHI.**

ORDER No. 261 dt. 19/11/2018

In exercise of power vested in the undersigned by virtue of under Section 10(3) Code of Criminal Procedure 1973 as in force in Delhi, I hereby authorize the following Additional District & Sessions Judges of South East District, Saket Courts Complex, New Delhi to hear and dispose of Bail/urgent criminal applications pertaining to Police Stations and investigating agencies of South-East Police District/Session division of Delhi including the urgent matters under Special Acts and Sections 21-A of Punjab Courts (Delhi Amendment) Act 1997 to exercise all the powers as vested in the undersigned under section 34 of Punjab Court Act, 1981 to hear and dispose of urgent civil matters pertaining to South-East District, Saket, New Delhi during ensuing Winter Vacation, 2018 w.e.f. 26.12.2018 to 31.12.2018, as indicated here under:

Sl. No.	Period	Name of Judicial Officer	
		Civil Matters	Criminal Matters
1	26.12.2018	Sh. Sonu Agnihotri, ADJ-02	Dr. Neera Bharihoke ASJ-06
2	27.12.2018	Sh. Naresh Kumar Laka, ADJ-03	
3	28.12.2018	Ms. Surya Malik Grover	Sh. Prem Kumar Barthwal, ASJ-01
4	29.12.2018	ADJ-01	
5	31.12.2018		

In case any of the above Judicial Officer not available or is on leave due to any unforeseen reason, then concerned matter will be heard and disposed of by the sitting Judicial Officer.

The aforesaid Judicial Officers shall be entitled to avail compensatory leave and the staff who will assist the detained Judicial Officers will also be entitled to avail compensatory leave in the year 2019 in lieu of the duty actually performed during Winter Vacations, 2018. The Judicial Officers must intimate in advance to the Administration Branch (SE) for such officials who will assist them during their detention period.

The above said detained Judicial Officers shall hold their Courts in their respective Court Rooms. During Winter Vacations, the Office of the Court of South-East District, will remain open daily from 10.00 am to 5.00 p.m. except on Sunday and other holidays, if any.

(GIRISH KATHPALIA)
District & Sessions Judge (SE)
Saket Courts Complex, New Delhi

No. Judl./W.V./F.90/SE/Saket/2018/ 22561-22594 ^a New Delhi, Dated: 19/12/18

Copy forwarded for information and necessary action to:

1. The Registrar General, High Court of Delhi, New Delhi.
2. The District & Sessions Judge (H.Q.), Tis Hazari Courts, Delhi,
3. The District & Sessions Judges, South, North-West, South-West, East, Shahdara, New Delhi, North, West, North-East Districts.
4. The Officer Incharge, Administration Branch, South-East District, Saket Courts, ND.
5. The Officer Incharge, Pool Car Section, Saket Courts, New Delhi.
6. The Judicial Officers concerned.
7. The Chief Public Prosecutor, South-East District, Saket Courts, New Delhi.
8. The Administrative Civil Judge, South East District, Saket Courts, New Delhi
9. The A.O. (Judl.)/Branch Incharge, Administration Branch, General Branch, Filing Section, Care Taking Branch, Vigilance Branch, South-East District, Saket Courts, New Delhi.
10. The AAO, Accounts Branch, South East District, Saket Courts, New Delhi.
11. The Reader of the Court of District & Sessions Judge (SE), Saket Courts, New Delhi.
12. The Incharge/PRO, Facilitation Centre, South-East District, Saket Courts, N. Delhi.
13. The PS Office of District & Sessions Judge, South-East District, Saket Courts, New Delhi.
14. The Website Committee, English/Hindi to notify the order on website of Saket Courts immediately.
15. The Secretary, Bar Association, Saket Courts, New Delhi.

District & Sessions Judge (SE)

OFFICE OF THE DISTRICT & SESSIONS JUDGE, (SOUTH - EAST),
SAKET COURT COMPLEX, NEW DELHI

ORDER NO. 262 DATED 22/12/2018

I hereby authorize the following Judicial Officers of South-East District at Saket Courts, to hear and dispose off the urgent matters under the Delhi Rent Control Act of South-East Civil District, New Delhi, in accordance with law during the winter vacation 2018 w.e.f. 26.12.2018 to 31.12.2018:-

S.No.	Name of Officers detained	Period of detention
1	Sh. Vikrant Vaid, ACJ-cum-CCJ-cum-ARC, South East,	26.12.2018 to 29.012.2018
2	Ms. Monika Saroha, SCJ-cum-RC, South East	31.12.2018

The Judicial Officer so detained shall be assisted by his/her own court staff during the period of detention.

22-12-18
(GIRISH KATHPALIA)
DISTRICT & SESSIONS JUDGE
SOUTH-EAST DISTRICT
SAKET, NEW DELHI.

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No. Judl./Vacation/F.82/SE /2018/ 22861-22887 Dated, New Delhi the 22/12/2018
2018. Detention of officers of DJS during winter vacation - 2018.
Copy forwarded for information and necessary action to:

1. The Registrar General, High Court of Delhi, New Delhi.
2. The District & Sessions Judge (HQ). Tis Hazari Courts, Delhi.
3. The District & Sessions Judges, South, North-West, South-West, East, Shahadara New Delhi, North, West and North-East Districts, THC, Patiala House, Saket, Karkardooma, Rohini & Dwarka Courts, Delhi/New Delhi.
4. The Officer Incharge/Controlling Officer, Pool Cars, Saket Court, New Delhi,
5. The Officers concerned with the request to detain their own staff on the dates of actual days of duty during winter vacation, 2018.
6. The Administrative Civil Judge, South-East District, New Delhi
7. The A.O. (Judl.)/Branch Incharge, Administration I, II, & III, Filing Section & Care-Taking Branch.
8. The AO, Accounts Branch, Saket, N.D.
9. PRO, Saket Courts, New Delhi.
10. For uploading on **LAYERS**,
11. For uploading on centralized website through **LAYERS**.
12. The PS to District & Sessions Judge, SE District, New Delhi.
13. The Reader to District & Sessions Judge, New Delhi.
14. The In-Charge, Facilitation Centre, Saket, New Delhi.
15. The Secretary Bar Association, Saket, New Delhi.

District & Sessions Judge
SOUTH-EAST DISTRICT
NEW DELHI.